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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/25(CAA)/CB/2017
NAME OF THE TRANSFEROR : G G ORGANICS PVT LTD
NAME OF THE TRANSFERRE : G G ORGANICS CARE PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S.A. Inbavadvu ADVOCATE



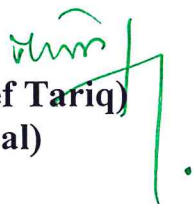
ORDER

Shri S A Inbavadvu, counsel for the applicant present and prayed time for filing the required affidavit. Time enlarged at request. Put up on **20.06.2017 at 10.30**

A.M.

B-C.

(Ch. Md. Sharief Tariq)
Member (Judicial)



(K. Anantha Padmanabha Swamy)
Member (Judicial)

